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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PRIYADARSHINI N
AKHIL JAIN
For T. K. BHASKAR

Counsel for Petitioners



ORDER

Shri Akhil Jain, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that he is filing an amended petition today and has already provided a copy of the same to the other side. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents for their appearance. The matter is posted for final arguments. Put up on **03.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)